THE STATE OF UTTARAKHAND B/LL, 1994

SHRI CHATURANAN M'SHRA (Bihar): Sir, I move for leave to introduce a Bill to provide for the establishment of the Uttarakhand by recognisation of the existing state of Uttar Pradesh and for matters connected therewith.

The question was put and the nuotion was adopted.

SHRI CHATURANAN MISHRA: Sir I introduce the Bill.

THE COMPULSORY PR/MARP SECONDARP ASD HIGHER EDU-CAT/OS IS REGIONAL LASGUA-GES B/LL, 1995

श्री राजनाथ सिंह : (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, मैं प्रस्ताव धरता हं कि किसी राज्य या क्षेत्र की प्रादेशिक भाषा को प्राथमिक, माध्यसिक ग्रौर उच्जतर शिक्षा का ग्रनिवार्य शिक्षण माध्यम बनाने ग्रौर तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पूर:स्थापित फरने की ग्रनमति दी जाए।

The question was put and the motion was adopted.

श्री राजनाथ सिंह : मैं विधेयक को पूर:स्थापित करता हुं ।

THE COMPULSORY REGIONAL LANGUAGE IN PRIMARY AND SECONDARY SCHOOL BILL, 1995

श्री राजनाथ सिंह (उत्तर प्रदेश)ः उपसभाध्यक्ष महोदय, मैं प्रस्ताव करता हं कि प्र<mark>ाथमिक स्रौर माध्यमिक स्कलों</mark> की क्षेत्रीय भाषा एक ग्रनिवार्य भाषा तथा तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पुर:-स्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री राजनाथ सिंह: मैं विधेयक को पुर:स्थापित करता हूं।

THE INTER-STATE RIVER PRO-JECTS. (REHABILITATION OF OUSTEES) BILL, 1995

SHRI SURESH PACHGURI (Madhva Pradesh): S'r, I beg to move for leave to introduce a Bill to provide for the rehabilitation of oustees, particularly of Adivasis, whose immovable property is acquired for Inter-State River Project by the Covernment and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHR! SURESH PACHOURI: Sir. I introduce the Bill.

PAYMENT OF OLD AGE **LOWANCE BILL, 1995**

SURT SURESH PACHOURI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the ayment of ell age allowance by the The to the farmers and for matters concoted therewith.

The question was put and the motion vas adorted.

SHRI SURESH PACHOURI: Sir, I introduce the Bill.

PREVENTION OF CATTLE MENACE ON ROADS BILL, 1995

SHRI SURESH PACHOURI (Madhya I radesh): Sir, I beg to move for leave () introduce a Bill to provide for the thevention of cattle straying on roads end other public places, causing thereby f tal road accidents and defilement of i blic places, by providing deterrent remishments for the cattle owners who let their cattle stray on roads and other r'aces to feed on litter and also forthe impounding and public auction of such straying cattle and for matters connected therewish.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI: Sir. I introduce the Bill.